

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.104

New IA-3236/2021 IA-5321/2020

IN

IB-835(ND)/2020

IN THE MATTER OF:

SANJEEV AGGARWAL & ORS

Vs.

Supertech Township Project Limited

...FINANCIAL CREDITOR

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 08.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Piyush Singh, Mr. Aditya Parolia,
Mr. Prateek Vats, Advocates.

For the Respondent/CD : Mr. Rishi Kapoor, Mr. Satish Rai and
Mr. Akhil Shankhwar, Advocates

ORDER


New IA-3236/2021, & IA-5321/2020:-

Counsels for both the sides are present. The final submissions have been made by both the sides. Counsels for both the sides are directed to file notes on submissions containing three pages each along with case law, if any, within one week.

Heard, order is **Reserved**.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)